

Bank, Oriental Bank of Commerce, Allahabad Bank and Pandian Grama Bank.

(c) As per the information received from State Government, a total of ₹ 2901.88 lakh has been disbursed to SHGs under DAY-NULM (as on 30.01.2017).

Slum dwellers under PMAY

44. DR. VINAY P. SAHASRABUDDHE:

SHRI SANJAY RAUT:

Will the Minister of HOUSING AND URBAN POVERTY ALLEVIATION be pleased to state:

(a) to what extent Government has been able to enforce Pradhan Mantri Awas Yojana (PMAY) on all existing slums, notified or non-notified and the progress thereof, State-wise;

(b) the number of slum dwellers who are benefiting under this scheme and those who are yet to be brought thereunder, State-wise;

(c) details of budgetary allocations made, funds released and utilised under the slum development schemes during the last three years and the current year; and

(d) the details of mechanism to monitor the progress of these schemes and to check misutilisation of funds?

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN POVERTY ALLEVIATION (RAO INDERJIT SINGH): (a) to (c) The Pradhan Mantri Awas Yojana-(Urban) Mission, launched on 25.6.2015, aims to provide assistance to States/UTs in addressing the housing requirement of the slum dwellers and other urban poor. 'In-situ' Slum Redevelopment (ISSR) is an important component under PMAY (Urban) mission under which State/UT Government using land as a resource may take up Slum redevelopment projects for providing houses to eligible slum dwellers. Slum rehabilitation grant of ₹ 1.0 lakh per house, on an average, is admissible for all houses built in all such projects.

Under PMAY (Urban) Mission, States/UTs have been delegated the power to appraise and approve project proposals and have to approach the Ministry only for release of Central assistance for projects approved at the State level. It is, therefore, upto State/UT Government to identify parcels of land that are under slums and which are fit for being taken up under the slum rehabilitation component of the PMAY (Urban) mission.

State-wise details of fund released and houses constructed under the ISSR component of PMAY(U) mission and Rajiv Awas Yojana (RAY) {subsumed under PMAY(U)} are given in the Statement (*See* below).

(d) A Central Sanctioning and Monitoring Committee (CSMC) constituted as per the PMAY (U) scheme guidelines which meets regularly under the Chairpersonship of Secretary (HUPA), *inter alia*, reviews the implementation of the schemes.

Ministry is also regularly monitoring progress through periodic review meetings/ video-conferencing with the concerned State/City Government officials and field visits. The State/UT Governments are also mandated to review project implementation of PMAY (U).

Statement

State-wise details of Projects and houses for construction involved so far along with central assistance sanctioned and released during the last three years and current year under in-situ Slum Redevelopment (ISSR) of PMAY (Urban) and subsumed projects of Rajiv Awas Yojana (RAY) into PMAY (Urban)

| Sl. No. | State | Number of Project Involved | Houses of Involved | Central assistance sanctioned (₹ in cr.) | Central assistance released (₹ in cr.) |
|---------|-----------------------------|----------------------------------|--------------------------|---|---|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Andaman and Nicobar Islands | - | - | - | - |
| 2. | Andhra Pradesh | 2 | 1,617 | 4.98 | 15.88 |
| 3. | Arunachal Pradesh | 4 | 1,536 | 77.39 | 56.61 |
| 4. | Assam | - | - | - | - |
| 5. | Bihar | 7 | 11,276 | 297.72 | 161.70 |
| 6. | Chandigarh (UT) | - | - | - | - |
| 7. | Chhattisgarh | 3 | 1,025 | 7.25 | 39.77 |
| 8. | Dadra and Nagar Haveli | - | - | - | - |
| 9. | Daman and Diu | - | - | - | - |
| 10. | Delhi | - | - | - | - |

| 1 | 2 | 3 | 4 | 5 | 6 |
|-------|-------------------|-----|----------|----------|----------|
| 11. | Goa | - | - | - | - |
| 12. | Gujarat | 73 | 50,672 | 696.67 | 313.08 |
| 13. | Haryana | 4 | 3,226 | 2068.93 | 108.94 |
| 14. | Himachal Pradesh | 1 | 300 | - | 9.21 |
| 15. | Jammu and Kashmir | 1 | 369 | - | 6.26 |
| 16. | Jharkhand | 4 | 3,931 | 97.15 | 60.25 |
| 17. | Karnataka | 20 | 22,133 | 530.81 | 407.15 |
| 18. | Kerala | 5 | 2,118 | 31.34 | 14.28 |
| 19. | Lakshadweep | - | - | - | - |
| 20. | Madhya Pradesh | 11 | 10,055 | 113.51 | 137.95 |
| 21. | Maharashtra | 1 | 2,356 | 23.56 | - |
| 22. | Manipur | - | - | - | - |
| 23. | Meghalaya | - | - | - | - |
| 24. | Mizoram | 1 | 142 | - | 4.35 |
| 25. | Nagaland | 3 | 1,054 | 41.68 | 16.23 |
| 26. | Odisha | 18 | 17,235 | 235.23 | 109.80 |
| 27. | Puducherry | - | - | - | - |
| 28. | Punjab | 1 | 1,025 | 10.25 | 7.88 |
| 29. | Rajasthan | 19 | 16,132 | 222.02 | 218.72 |
| 30. | Sikkim | - | - | - | - |
| 31. | Tamil Nadu | 15 | 4,880 | 80.27 | 100.94 |
| 32. | Telangana | 1 | 1,198 | - | 54.97 |
| 33. | Tripura | 4 | 3,005 | 77.92 | 59.94 |
| 34. | Uttar Pradesh | 18 | 8,409 | 151.77 | 123.42 |
| 35. | Uttarakhand | 10 | 3,130 | 128.80 | 65.35 |
| 36. | West Bengal | 3 | 472 | 15.05 | 11.58 |
| TOTAL | | 229 | 1,67,296 | 3,050.30 | 2,104.24 |